

"OFFICE ORDER"

On completion of two years of satisfactory service by the below named Court Managers, presently posted in the High Court of Himachal Pradesh and various Civil and Sessions Divisions in the State of Himachal Pradesh, High Court is pleased to increase their remuneration from ₹ 40, 000/- per month to ₹ 45, 000/- per month from the dates shown against their names, out of the grants of 13th Finance Commission, for improvement in the Justice Delivery System, as under:

Sr. No.	Name of the Court Manager	Place of Posting	Increase in the remuneration With effect from-upto
1.	Ms. Shalini Sharma	High Court of Himachal Pradesh	08.11.2014 to 31.03.2015
2.	Shri Raj Kamal Sharma	Civil & Sessions Division, Nahan	12.11.2014 to 31.03.2015
3.	Shri Saurabh Gupta	Civil & Sessions Division, Hamirpur	12.11.2014 to 31.03.2015
4.	Shri Ashesh Gaurav	Civil & Sessions Division, Shimla	17.11.2014 to 31.03.2015
5.	Ms. Shyamli Kanchan	Civil & Sessions Division, Mandi	03.12.2014 to 31.03.2015

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.7(46)/2011-II- 37197 - 205
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Dated: 24.11.2014

25

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-3;
3. The Accountant General (A & E), H.P., Shimla-3;
4. All the Additional Registrars;
5. The Secretaries/Private Secretaries/P.As. to the Registrar General/ Registrar (Rules)/Registrar(Vigilance)/Registrar(Judicial)/Registrar(Administration);
6. The Section Officers (Accounts)/ (Establishment);
7. The above named Court Managers (by name);
8. The Technical Director, NIC posted in the High Court of Himachal Pradesh, for uploading this Office Order on the High Court Website;
9. Guard file.

(From Sl. Nos. 1 and 4 to 9, High Court of H.P., Shimla-171 001)


REGISTRAR GENERAL

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